

Census". The objective of the Census is to build up a database on water bodies such as status, use, storage capacity etc.

Declaration of Polavaram project as a National project

619. SHRI G.V.L. NARASIMHA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the amount Central Government has released towards Polavaram project so far;

(b) whether the Andhra Pradesh Government has spent any money towards the irrigation component of Polavaram project after its declaration as a National project by Government in 2014;

(c) whether the Central Government proposes to order an enquiry into the serious irregularities in Rehabilitation and Resettlement of the Project Affected Persons (PAPs) in the Polavaram area; and

(d) if so, nature of enquiry being conducted or proposed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Central Assistance (CA) of ₹ 562.47 crore was provided for this project under Accelerated Irrigation Benefits Programme (AIBP) as per eligibility under the scheme, prior to its declaration as National Project on 01.04.2014. An amount of ₹ 5135.87 crore was spent by the Government of Andhra Pradesh on this project till that time.

After declaration as National Project, CA of ₹ 6764.16 crore has been released as per proposals recommended by Polavaram Project Authority (PPA). The State has intimated that they have incurred an expenditure of ₹ 8662.67 crore on the project.

(c) and (d) Rehabilitation and Resettlement (R&R) works of PAPs are being carried out by the State Government. The State has constituted State level and project level monitoring committees in this regard. Grievance redressal mechanism has also been established by them. Further, they have intimated that no irregularity in Rehabilitation and Resettlement of Project Affected Families (PAFs) has been observed.

Meetings of cauvery management board

620. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has convened the meeting of Cauvery Management Board (CMB) in the recent past and directed the Karnataka Government to release water from Cauvery for farming activities in Government of Tamil Nadu particularly in Cauvery Delta region;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The 'Cauvery Water Management Scheme' was notified by Ministry of Water Resources, River Development and Ganga Rejuvenation in the Gazette of India *vide* Notification No. S.O. 2236 (E) dated 01.06.2018 *inter alia* constituting the 'Cauvery Water Management Authority' and 'Cauvery Water Regulation Committee'. The first meeting of Cauvery Water Management Authority (CWMA) was held on 02.07.2018 at New Delhi. As per the minutes of the meeting, monthly quantum of water to be ensured at Billigundulu for the month of June and July in a normal year is 9.19 Thousand Million Cubic Feet (TMC) and 31.24 TMC respectively. It was noted by the CWMA that cumulative water received at Billigundulu during June, 2018 was 13.29 TMC which was 4.10 TMC more than the stipulated quantity in a normal year. During the said meeting, the CWMA directed the Government of Karnataka to ensure 27.14 TMC (31.24 – 4.10) of water for the month of July, 2018 after adjusting the excess quantity of water amounting to 4.10 TMC realised by Tamil Nadu at Billigundulu during the month of June, 2018 subject to assessment and recommendation by Cauvery Water Regulation Committee (CWRC). Subsequently, CWRC during its first meeting held on 05.07.2018, noted that the rainfall in the catchment area of Cauvery basin of Karnataka and Kerala during the month of June, 2018 was more than normal and there were no indications of distress in any part of the basin till the date of meeting.

Ground water contaminated by Sterlite factory

621. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has initiated any steps to check the nature of ground water in Thoothukumdi (Tamil Nadu) in the back drop of agitation against Sterlite factory alleging that ground water has been contaminated due to the pollution from Sterlite factory;